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SLP(C)... 6573 OF 2001

ITEM No.3 & 4

Court No. 5

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)... CC6573/2001

(From the judgement and order dated 16/08/2000 in LPA 87/00
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SUBEGH SINGH & ANR.

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With prayer for interim relief)
(With I.A. -1 Appln(s). for c/delay in filing SLP)
With SLP(C)...../2001 CC 6574/2001

Date : 28/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. Anant Vijay Palli, Adv.
Mr. Atul Sharma, Adv.
Mrs.Rekha Palli,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

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Issue notice.
Tag on SLP(C)..../2001 CC 6573 and CC 6574 of 2001.

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Charanjit

[Om Prakash]
Court Master